

Information note to the Press (Press Release No. 57/2014)

For immediate release

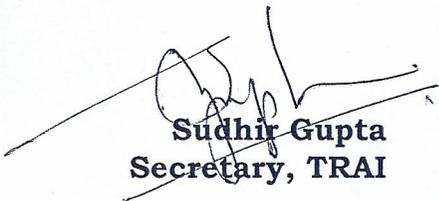
Telecom Regulatory Authority of India

Extension of date for submission of comments/counter comments on TRAI's Consultation Paper on 'Definition of Revenue Base (AGR) for the Reckoning of Licence Fee and Spectrum Usage Charges'

New Delhi, 29th August 2014 – The Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on 'Definition of Revenue Base (AGR) for the Reckoning of Licence Fee and Spectrum Usage Charges' on 31st July 2014 inviting comments by 1st September, 2014 and counter-comments by 8th September, 2014.

In view of the importance of the issues involved, stakeholders have requested for extension of the date for sending their comments. The Authority has considered the requests and decided to extend the last date for submission of written comments to 8th September 2014 and for counter comments, if any, to 15th September 2014. No further extension of date for submission of comments/counter comments will be granted. All stakeholders are requested to submit their comments/counter comments on or before revised date preferably in electronic form at mptangirala@traigov.in.

This is also an advance notice that Open House Discussion on the consultation paper will be held on 1st October 2014 in New Delhi.


Sudhir Gupta
Secretary, TRAI